6749

Shri Birendra **2201**. Bahadur Singhji: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether any programme of the expansion of Nepa Mills during the Third Five Year Plan has been finalised;
 - (b) if so, the details thereof;
- (c) whether it is a fact that the factory has recently crossed the rated capacity of production of 100 tons per day; and
- (d) what is the extent of production in that case?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). The expansion of the capacity of the Nepa Mills from 30,000 to 60,000 tons per year has been approved for inclusion in the Third Five Year Plan. The total cost is estimated to be about Rs. 4 crores. Detailed programme is, however, to be worked out. On three days of the factory crossed the rated capacity of production of 100 tons per day. The details are given below:

31st July 1960 100.66 tons 23rd August 1960 108.33 tons 14th September 1960 101.78 tons

Utilisation of Allocations for Third Plan

Birendra Shri Bahadur 2202. Singhji: Will the Minister of Planning be pleased to state:

- (a) whether it is a fact that the Planning Commission propose to appoint a high-power committee to see that all the States fully utilise the money allotted to them for various projects during the Third Five Year Plan; and
- (b) if so, the details of the personnel of the Committee and its terms of reference?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No, Sir.

(b) Does not arise.

Small Scale Industries in Delhi

2204 Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether Government have received any report from the Scale Industries Association Shadra for setting up a separate Industrial office in the factory area of Shahdra; and
 - (b) if so, action taken thereon?

The Minister of Industry (Shri Manubhai Shah): (a) No. Sir.

(b) Does not arise.

Classification of Government Quarters

2205. Shri Ram Krishan Gupta: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether there is any proposal to revise the present pay ranges for classification of Government servants for allotment of residential accommodation in New Delhi in view of the merger of the dearness allowance with the pay;
- (b) whether there is likely increase in Government revenues by doing so:
- (c) by what time final decision will be taken in this regard?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (c). It has already decided that the existing structure of pay ranges for eligibility to different classes of residences in the general pool, should not be changed.

(b) Does not arise.

Social Work in Government Colonies

2206. Shri Ram Krishan Gupta: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that any social work by the female members of the employees such as running nursery schools, sewing and tailoring classes and dance classes